

**Suspension of supply of milk in polypack**

1207. SHRI BAL KRISHNA WASHNIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Mother Dairy organisation had earlier suspended supply of milk in polypack; and

(b) whether the milk supply in polypack shall again be resumed and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) No decision has yet been taken to restore supply of milk in polypack.

**Implementation of scheme by coconut Development Board**

1208. SHRI E. BALANANDAN:  
SHRI V. S. VIJAYARAGHAVAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received schemes for implementation from the Coconut development Board;

(b) if so, what are the schemes they have suggested;

(c) whether Government have given clearance for their implementation; and

(d) if so, when and if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The revised schemes on the basis of discussion in the Planning Commission meeting on 21-9-1981 sent by the Coconut Development Board are as under:—

(1) Expansion of area under coconut;

(2) Coconut Plantation on Canal Embankments in Orissa State;

(3) Production of quality coconut seedlings;

(4) Establishment of Hybrid Seed Garden and Pilot Hybrid Testing Centres in Tamil Nadu;

(5) Establishment of coconut Technology Development Centre.

(c) and (d). The revised schemes have been received from the Coconut Development Board only on 2-11-1981 for consideration and the same are being examined.

**Dam over River Kosi**

1209. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to state:

(a) whether updated feasibility report for multipurpose dam over river Kosi and Barahkshetra had been sent to the Indian Embassy at Kathmandu for transmission to the H.M.G., Nepal for their view on sharing of benefits etc.;

(b) if so, details thereabout and Nepal's reaction thereon; and

(c) whether apart from the Barahkshetra dam more dams on the tributaries of Kosi dam at Sisapani over river Kamala and at Nunthar over river Bagmati are also being contemplated and pursued and if so, details thereof, if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The project, estimated to cost Rs. 4074 crores, envisages gross storage of 10.9 million acre feet and installed capacity of 3300 Mega Watts of power generation. In addition, it will provide irrigation facilities to 5.46 lakh ha. in Nepal and 9.76 lakh ha. in India besides other benefits of flood and sediment control etc.

The reaction of H.M.G. Nepal on the project is still awaited.

(c) The question of undertaking investigation of the projects jointly for optimum development of water resources for all rivers common to both India and Nepal including Kamala and Bagmati, has been suggested to H.M.G. Nepal but no favourable response has so far been received.

बिहार में मगना उत्पादकों को दिया गया मूल्य

1210. श्री कमला मिश्र मधुकर :  
कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले वर्ष के दौरान सरकार द्वारा मगने का मूल्य 13 रु० प्रति क्विंटल घोषित किए जाने के विरोध में बिहार, उत्तर प्रदेश, हरियाणा और पंजाब के मगना उत्पादकों को 22 रु० से 32 रु० प्रति क्विंटल का भुगतान किया गया ;

(ख) क्या उन दिनों के दौरान किसानों को बुवाई के लिए उच्च मूल्य पर मगना खरीदना पड़ा ; यदि हाँ, तो ऐसे किसानों का संख्या क्या है जिन्हें चालू वर्ष के दौरान केन्द्रीय सरकार द्वारा 13 रु० प्रति क्विंटल मूल्य निर्धारित किए जाने के कारण हानि उठानी पड़ेगी और यह हानि कितनी होगी ;

(ग) क्या किसानों की क्षति पूति करने के लिये सरकार द्वारा कोई विशिष्ट कार्यक्रम तैयार किया गया है ; और

(घ) यदि हाँ, तो तत्संबंधी बरीरा क्या है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) : (क) चोना मिलों द्वारा मगना उत्पादकों को पिछले वर्ष के दौरान मगने का वास्तव में दिया गया मूल्य 22.00 रुपये से 28.00 रुपये प्रति क्विंटल के बीच था जब कि 8.5 प्रतिशत की

में प्रति क्विंटल मूल्य, जो कि अधिकतर पर मगने का अधिसूचित मूल्य 13 रु० प्रति क्विंटल था ।

(ख) मगने के 13.00 रुपये प्रति क्विंटल के अधिसूचित न्यूनतम मूल्य में केवल मगने को लागत जिसमें मगना बीज की लागत शामिल है, बल्कि किसानों के लिए कुछ लाभ को भी व्यवस्था होता है । तथापि पिछले वर्षों की तरह चालू वर्ष के दौरान मगने का वास्तव में दिया जाने वाला मूल्य सरकार द्वारा अधिसूचित न्यूनतम मूल्य से बहुत अधिक होने का संभावना है । इस लिए किसानों को कोई नुकसान उठाने का प्रश्न ही नहीं उठता है ।

(ग) और (घ) प्रश्न ही नहीं उठते ।

#### Alleged failure of forest conservation Act implementation

1211. SHRI G. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Forest (Conservation) Act, 1980 has failed in its object to protect the destruction of forest either by the State Governments or by private parties; and

(b) if so, what action Government are proposing to take for protecting, regularising and growing the forests?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a) No, Sir.

(b) Does not arise.

#### Losses to Civil Supplies Corporation

1212. SHRI HARISH KUMAR GAN-  
GWAR: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Civil Supplies Corporation, Delhi suffered huge losses amounting to 70.80 lakhs of rupees on the purchase of sugar from South India this year;

(b) if so, full facts of the case of resorting to such a step including rea-